

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) Adequate line capacity can be provided, at present, on Hyderabad-Kurnool section by cheaper measures other than electrification.

Railway Employees

1916. { Shri T. Ram:
Shri Sheo Narain:
Shrimati Ganga Devi:
Shri Sadhu Ram:

Will the Minister of Railways be pleased to state:

(a) the number of Class I and Class II officers belonging to Scheduled Castes/Tribes on all Railway (Zone-wise) including the Railway Board's office;

(b) their percentage as compared to other employees belonging to these two categories;

(c) how many Class III employees belonging to Scheduled Castes/Tribes have been considered for promotion to class II posts during the years 1959 to 1963 on all Indian Railways (Zone-wise) including Board's Office on the basis of Railway Board's orders issued in respect of reservation for members of Scheduled Castes and Scheduled Tribes in 1959;

(d) whether it is a fact that before issue of Home Ministry's orders dated 8th November, 1963 the Railway Board issued directives to the Railways to cancel reservation in promotional vacancies in Class I and II posts; and

(e) if so, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): A statement is laid on the Table of the House. [Placed in Library, See No. LT-2655/64].

S.O. & S.T. Employees in Railway Board

1917. { Shri T. Ram:
Shri Sheo Narain:

Will the Minister of Railways be pleased to state:

(a) the number of Class III employees of Scheduled Castes/Tribes, working against the ex-cadre posts in Railway Board's office;

(b) the percentage of such employees to ex-cadre posts;

(c) the number of them working in Vigilance Section as Inspectors and

(d) the procedure employed in filling up the ex-cadre posts?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (d). There are in all 93 ex-cadre posts in 36 different categories in the Board's office. These are mostly the posts of Inspectors and Technical Assistants requiring specialised knowledge and background of field work. The qualified staff required to fill these posts are usually drawn from among technical departments on the Railways and also occasionally handpicked from among suitable staff in the Board's office. One of the ex-cadre posts—that of Transport Inspector—is at present held by a Scheduled Caste Assistant of the Board's office. One post of Investigating Inspector in Vigilance Section of the Board's office was also till recently held by another Scheduled Caste Assistant in this office. It has been difficult to find suitable candidates from among the Scheduled Caste employees to fill these specialised posts.

S.C. & S.T. Employees

1918. { Shri T. Ram:
Shri Sheo Narain:

Will the Minister of Railways be pleased to state:

(a) the number of Class III employees belonging to Scheduled Castes/Tribes working in Railway Board's office possessing the degree and post-graduate qualifications;

(b) the posts they are holding at present; and

(c) whether any sympathetic consideration in respect of their educational qualifications is being given at the time of considering them for promotion?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):

(a) Graduate	37
Post-Graduate	4
Total :	41
<hr/>	
(b) Ass'tants	31
U.D. Cs.	4
L.D. Cs.	5
Inspect.	1
Total :	41

(c) All cases of promotions of persons belonging to Scheduled Castes/Scheduled Tribes are considered sympathetically on the basis of relaxed standards. Their education qualifications are also taken into account while considering such cases.

रेलवे स्टोर से सामान की चोरी

१९१९. श्री कछवाय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(अ) क्या यह सच है कि नई दिल्ली के रेलवे बैगन स्टोर से कुछ माल चोरी हो गया था ;

(ख) क्या यह भी सच है कि उक्त माल रेलवे पुलिस ने मरोजिनी नगर रेलवे स्टेशन पर एक लोकल ट्रेन में से प्राप्त किया है ;

(ग) यदि हां, तो उस माल में क्या क्या सामान था ; और

(घ) क्या इन सम्बंध में कुछ व्यक्ति गिरफ्तार किये गये हैं ?

रेलवे मंत्रालय में उपमंत्री (श्री सै० बें० रामस्वामी) : (क) से (ग) जी हां । मुराग मिलने पर उत्तर रेलवे सुरक्षा दल की अपराध आयुक्तता शाखा ने मरोजिनी नगर रेलवे स्टेशन, नयी दिल्ली, पर १०-३-१९६४ को एक आदमी के पास से लकड़ी

के दो नये बाटम बोर्ड बरामद किये जिनमें से हर एक की माप लगभग $९\frac{1}{2} \times 2 \times 5$ है ।

(घ) नयी दिल्ली सरकार की रेलवे पुलिस में इन मामले की रिपोर्ट की गयी है । तारीख ११-३-१९६४ को अपराध न० १३० के अधीन पुलिस ने भारतीय दण्ड संहिता की धारा ४०९ और रेलवे सामान का अवैध रूप से अपने कब्जे में रखने से सम्बंधित १९५५ की अधिनियम की धारा ३ के अन्तर्गत मामला दर्ज किया है और उसका जांच कर रही है । अभी तक कोई गिरफ्तार नहीं किया गया है ।

Training Centre in Food Technology

1920. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether an agreement between the Government of India and the Food and Agriculture Organisation of the UN to organise an International Training Centre on Food Technology has been signed; and

(b) if so, the main features thereof?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) The Food and Agriculture organisation of the UN will organise and conduct an International Training Centre in Food Technology for the benefit of developing countries in co-operation with the Government of India at the Central Food Technological Research Institute, Mysore. The Training Centre will provide training at several different levels consisting of basic training as well as orientation and research courses for senior executives. The number of participants at any given time may not exceed 25. The monetary value of the assistance that would be made available by the Food and Agriculture Organisation through the Canadian Freedom from Hunger Campaign Committee for the first year of the Training Centre will be